	No. of a/cs	Amount
7 Development Credit Bank Ltd	12	77.94
8 Federal Bank Ltd	16	112.21
9 Ganesh Bank of Kurundwad	2	5.47
10 Global Trust Bank Ltd	13	188.17
11 HDFC Bank Ltd	13	115.62
12 ICICI Bank Ltd	245	3386.93
13 IDBI Bank Ltd	10	58.09
14 Indusind Bank Ltd	6	69.78
15 Jammu & Kashmir Bank Ltd	20	86.17
16 Karnataka Bank Ltd	29	153.69
17 Karur Vysya Bank Ltd	9	25.69
18 Lakshmi Vilas Bank Ltd	8	15.37
19 Lord Krishna Bank Ltd	1	3.97
20 Ratnakar Bank Ltd	1	2.48
21 SBI Commercial & Int Bank Ltd	5	36.71
22 South Indian Bank Ltd	20	169.99
23 Tamilnad Mercantile Bank Ltd	16	74.7
24 United Western Bank Ltd	19	91.34
25 UTI Bank	13	114.11
26 Vysya Bank Ltd	17	110.54
Total:	530	5168.33

Professional Tax in Metro cities

2167. SHRI TARIQ ANWAR: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government have decided to impose professional tax in the metro cities;
 - (b) if so, the details thereof; and
- (c) the number of cities where the professional tax is in operation? THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) and(b) No Sir, only States are empowered to levy professional tax.
- (c) 24 States (other than the States of Arunachai Pradesh, Jharkhand, Uttar Pradesh and Uttaranchal) are levying professional tax in their States, including metros.